

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 53

IA 1099/2024 IN C.P. (IB)/1632(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **VISTRA ITCL INDIA LIMITED V/s SATRA
PROPERTIES INDIA LIMITED**

Section 7 Sec 66(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. gayari Mohite i/b Parinam Law Associates for the Respondent No.1 present

IA 1099/2024

The Counsel for the Respondent appears and seeks further time to file Reply. Two (2) weeks' time is granted to file the Reply. List this matter on Board on **13.05.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh